

SHRI SHYAMNANDAN MISHRA (Begusarai) : Sir, a few days back a warning had been given in this House that there was going to be a strike by the railway employees in the Barauni area.

MR. SPEAKER : When you met me, I thought, you had sent some notice to me about that.

SHRI SHYAMNANDAN MISHRA : Now the services have been paralysed. I would like the Railway Minister to make a statement on this subject as to how they want to get about a settlement of the legitimate grievances of the workers there.

SHRI S. M. BANERJEE (Kanpur) : It is such an important matter that the Railway Minister can make a statement *suo motu*.

SHRI A. K. GOPALAN (Palghat) : I have already drawn his attention to this. I have written to him sending the telegram that I had received. I have not received any reply. To day it is all paralysed.

MR. SPEAKER : The Railway Minister should make some statement.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA) : I will pass on the information to the Railway Minister.

MR. SPEAKER : The Parliamentary Affairs Minister will convey it to him.

12.40 hrs.

RE. BUSINESS OF THE HOUSE

श्री अटल बिहारी वाजपेयी (ग्वालियर) : अध्यक्ष महोदय, मुझे खेद है कि मैं शनिवार को यहां नहीं था। मैंने समाचार पत्रों में पढ़ा कि लोक सभा का यह अधिवेशन 2 अप्रैल को समाप्त हो जाएगा। आपने यह फैसला किया है। हमने आखिर तक प्रयत्न दे दिये हैं। आखिर जब 7 तारीख तय की गई थी तब क्या बिना सोच-समझे तय की गई थी। एक

पार्लियामेंट ही तो फोरम है हमारे लिए अपनी बात कहने का.....

एक माननीय सदस्य : हमें रिटर्न दाखिल करना है।

श्री अटल बिहारी वाजपेयी : 9 तारीख तक रिटर्न दाखिल होंगे।

अध्यक्ष महोदय : यही बात आप शांति से कह सकते हैं। साधारण बात के बारे में भी आप गर्मी और जोश में आ जाते हैं। आप तो लीडर हैं, आप हर वक्त गर्मी में रहते हैं तो आपका तो ठंडा करना ही होगा।

श्री अटल बिहारी वाजपेयी : हम तो पहले ही ठंडे हो गए हैं, आप क्यों ठंडा करना चाहते हैं।

MR. SPEAKER : Some Members wanted that sittings of the House for the 5th, 6th and 7th should be given up and that the session should adjourn on the 2nd. Most of the Members said that they had their engagements on these days. Others wanted that because of the harvesting season in the north India, they did not want to have the session towards the middle or the end of April. So, we reviewed the list of business and found that it could be finished on the 2nd evening. Even if we had accepted the other alternative to meet at the end of April, some Members said that was the harvesting season. Therefore, the only alternative open was that we finish the business on the 2nd evening and meet a little earlier or, if not a little earlier, at the end of May or 1st week of June. That was decided by the House. I put it to the House and they agreed to it. The Minister put the list of business for this week. I put it to the House and the House agreed to it.

RE. SITUATION IN EAST PAKISTAN

श्री अटल बिहारी वाजपेयी (ग्वालियर) : मुझे एक और निवेदन करना है। सारा देश और यह सदन बंगला देश की स्थिति के बारे में चिन्तित है। प्रधान मंत्री सदन में मौजूद

[श्री अटल बिहारी वाजपेयी]

हैं। क्या यह सम्भव नहीं है कि यह सदन एक प्रस्ताव पास करे जिस में बंगला देश की जनता के साथ वह अपनी सालिडैरिटी की भावना व्यक्त करे। प्रधान मंत्री और विदेश मंत्री ने जो कुछ कहा है वही विपक्ष की ओर से भी कहा गया है। हमारे रेकार्ड पर यह चीज आ जानी चाहिए कि भारत की पार्लियामेंट ने एक प्रस्ताव के द्वारा बंगाल की जनता के साथ अपनी सुदृढ़ता प्रकट की। मैं समझता हूँ कि यह कोई पार्टी का मामला नहीं है। एक प्रस्ताव यहां आ सकता है और हम उसका समर्थन कर सकते हैं।

अध्यक्ष महोदय : उम स्टेटमेंट के बाद यहां इस पर काफी भाषण हुए, और भाषण ऐसे जिन्होंने डिबेट की शकल अख्यार कर ली। उसमें जो भी बात कही गई, मैं समझता हूँ हाउस का कामेसम या और उसको प्रस्ताव के बराबर ही समझना चाहिए।

श्री समर गुह (कन्टार्ड) : यह डिबेट की बात नहीं है। टैकों और मशीन गनों से हजारों आदमियों का कत्ल हुआ है ढाका में, चटगाव में और दूसरी जगहों पर। इस जेनोसाइड के बारे में श्रीमती इन्दिरा गांधी क्या कर रही हैं ?

What have they done ? When the people are dying by thousands, it is not a question of debate, it is not a question of expressing certain pious wishes. What action has the Government taken to protest against this butchery, massacre and genocide ?

There is another thing. It has been reported in West Bengal papers that a Dakota carrying Indian passengers from Gauhati to Calcutta has been shot down by Pakistan army and has crashed in Pakistan territory...

MR. SPEAKER : Will you please sit down ? I am not allowing you.

SHRI SAMAR GUHA : This is very relevant. I have put in a Call Attention Notice. The Civil Aviation Minister should

make a statement in this House whether this Dakota is still missing...

MR. SPEAKER : I have not permitted you.

SHRI SAMAR GUHA : Our relations are there. They have been killed and butchered. Even Indian nationals have been butchered by Pakistan army. Are we to sit idle here when thousands of people are being killed, when thousands of people are being butchered and massacred ? Sir, it is not a mere expression of sympathy. What solid step has been taken

MR. SPEAKER : Mr. Samar Guha, I will have to perform a very unpleasant duty if you go on like this.

SHRI SAMAR GUHA : ... to stop this genocide ? That I want to know. I solidly support that this House should express its complete solidarity with the freedom battle of East Bengal. This is a vital link not only with the ..

MR. SPEAKER : Mr. Gopalan.

Mr. Samar Guha, kindly sit down.

SHRI SAMAR GUHA : I am not sitting. My brethren across the borders are being butchered. I come from Dacca. My heart is bleeding. I know in the streets of Dacca thousands of people are being killed. Do you want me to sit idle when thousands of my brethren are being butchered and killed ?

MR. SPEAKER : Keep your balance please.

SHRI SAMAR GUHA : Mothers, women and children are being killed and we are sitting idle.

MR. SPEAKER : If you go on like this, nothing will go on record. Please sit down. The same thing can be said in a better way.

SHRI SAMAR GUHA : If you had only come from Dacca, your reaction would be different.

SHRI S. M. BANERJEE (Kanpur) : Everyone of us comes from Dacca. You are not the only person...*(Interruptions)*

MR. SPEAKER : What is this going on? It does not look nice for me to make a reference about you in others' presence. Mr. Gopalan.

SHRI A. K. GOPALAN (Palghat) : Sir, it is true that a statement has been made two days back by the Prime Minister. But, the situation today is entirely different from what it was days before. There is a provisional Government set up there and also, as far as the fighting is concerned, it is very terrible. So, the Government also might have something to say and the Prime Minister also said that day that after two days, every time when a situation arises, the Prime Minister would say something. So, it is time now that we have to say something to show our solidarity with the mighty people of Bangla Desh—East Pakistan. It is true that the situation today is different from that existed two days back. So, we request that the Prime Minister would make a statement which will show our solidarity with the fighting people of East Pakistan.

SHRI INDRAJIT GUPTA (Alipore) : Mr. Speaker, Sir, may I make submission?

As Mr. Gopalan has rightly said, the events are moving with giant stride now. Since you declared in the House which was also approved by the House that the Lok Sabha will adjourn on the 2nd of April and as there are just four or five days to go, I would make two suggestions for your consideration and the consideration of the House.

First of all, I am in favour of the idea thrown up by my colleague, Shri Vajpayee, that before this House adjourns—at least I think there would be no harm in our adopting unanimously, it is not a matter of controversy between this side or that side or any other side—a unanimously approved draft can be prepared in consultation with all sections of this House and only an agreed and unanimous draft resolution can be brought before this House and should, I think, be adopted unanimously, giving correct expression to the sentiments which were expressed in this House two days ago.

I think the House will not meet again till the end of May. So, one shudders to think what may happen across the border in this intervening period. Before the curtain falls on these events, let the people of Bangla Desh at least know that Parliament of India do unanimously agree on one thing—that we express wholeheartedly our support and solidarity to their struggle. I think there should be no difficulty.

Secondly, I would submit that keeping a very close watch on the development of events during the next 3-4 days, if it is necessary, on the 2nd, before this House adjourns, you would be kind enough to give us another opportunity to have a discussion because in the next 3-4 days something may take place which will be quite different from what it is today. We do not know. I do not want to anticipate events. It is very difficult to judge which report that is appearing is correct, authentic or not authentic. So in three or four days' time a totally different picture may emerge. So, I would request you to keep a close watch on these things and to enable us, before the House adjourns, to have another discussion sometime so that we may express our views. And, in the meantime, this resolution idea may be thought of. I think there is no difficulty in working out an appropriate text which could be unanimously agreed to and would give proper expression to the feelings of the people of our country through this Parliament.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS, MINISTER OF PLANNING AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : I have to make one submission. I was just saying that what I promised to the House was not that I would make another statement but that I would be consulting the leaders of the opposition groups and I think we might meet on this issue which they have raised here. I have no objection to a resolution, but we could sit together and see what can be done.

SHRI SHYAMANANDAN MISHRA : May I make this submission, Mr. Speaker? I want to say this in this very context, since you are now closing the chapter about the adjournment of the House on the 2nd. May I submit that this is a fast-developing

[Shri Shyamanandan Mishra]

situation? If this fast-developing situation requires that the House be called in session soon after, then, for us to meet by the end of May will be too late. Will you kindly consider that? What is the difficulty about having another discussion on this?

MR. SPEAKER: We are calling the meeting of the leaders. These things can be discussed there.

SHRI SHYAMANANDAN MISHRA: We have not been called for the last few days. Two days have passed.

AN HON MEMBER: It is not necessary to call the meeting every day.

MR. SPEAKER: Mr. Khadilkar.

12.52 hrs.

LABOUR PROVIDENT FUND LAWS
(AMENDMENT BILL)*

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI R. K. KHADILKAR): Sir, I beg to move for leave to introduce a Bill further to amend the Coal Mines Provident Fund and Bonus Scheme Act, 1948 and the Employees' Provident Funds Act, 1952.

MR. SPEAKER: The question is:

That leave be granted to introduce a Bill further to amend the Coal Mines Provident Fund and Bonus Schemes Act, 1948 and the Employees' Provident Funds Act, 1952.

The motion was adopted

SHRI R. K. KHADILKAR: I introduce the Bill.

STATEMENT RE LABOUR PROVIDENT
FUND LAWS (AMENDMENT)
ORDINANCE

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI R. K. KHADILKAR): Sir, I beg to lay on the Table a copy of the explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Labour Provident Fund Laws (Amendment) Ordinance, 1971, as required under rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha. [*Placed in Library. See No. LT--1071.*]

12.54 hrs.

ORISSA BUDGET-1971-72 - GENERAL
DISCUSSION, **DEMANDS FOR
GRANTS ON ACCOUNT (ORISSA),
1971-72 AND *DEMANDS FOR
SUPPLEMENTARY GRANTS
(ORISSA), 1970-71

MR. SPEAKER: Now we will take up Item 11. Items 11, 12 and 13 will be discussed together. Shri P. K. Deo.

DEMAND NO. 1: ELECTIONS AND
OTHER EXPENDITURE RELATING TO
THE HOME DEPARTMENT

MR. SPEAKER: Motion moved:

"That a sum not exceeding Rs 3,30,000/- be granted to the President out of the Consolidated Fund of the State of Orissa, *on account, for or towards* defraying the charges during the year ending on the 31st day of March, 1972, in respect of 'Elections and other expenditure relating to the Home Department.' "

DEMAND NO 2: JAILS

MR. SPEAKER: Motion moved:

"That a sum not exceeding Rs. 30,00,000/- be granted to the

*Published in Gazette of India Extraordinary, Part II, section 2, dated 29-3-71.

**Moved with the recommendation of the President.